

**In the National Company Law Tribunal, Jaipur**

**Item No. 112**

**CP No. (IB)-248/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Prestress Steel LLP**

**.....Applicant/Petitioners**

**VS.**

**Anamika Conductors Pvt. Ltd.**

**.....Respondent**

**Order delivered on 05.03.2020**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Prabhansh Sharma, Adv.

For Respondent(s) : Saumil for Amol Vyas, Adv.

**ORDER**

Heard the submissions made by the counsel for the Operational Creditor as well as proxy counsel for the Corporate Debtor. Counsel for the Operational Creditor has sought time for filing the rejoinder in the matter. One week's time is granted for filing the rejoinder and no further extension will be granted for filing the rejoinder in the matter. Post the matter to 13.03.2020.

Sd-

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)  
JUDICIAL MEMBER**